

Absence of SOP in criminal investigation

1036. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that in the absence of a Standard Operating Procedure (SOP), most of the investigation officers botch up investigations with improper collection of biological evidence from crime scenes;

(b) if so, the details thereof along with the reasons therefor; and

(c) the corrective steps taken by Government to identify loopholes and evolve uniform SOP for the purpose in order to increase the conviction rate?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Central Forensic Science Laboratory (CFSL), New Delhi under CBI has intimated that it has its own guidelines/Standard Operating Procedure (SOP) for the collection of Biological Samples from the Crime Scenes. However, CFSLs at Chandigarh, Kolkata, Hyderabad, Bhopal, Pune and Guwahati under Directorate of Forensic Science Services (DFSS) do not collect the Biological Samples from scene of crime and only undertake the examination of these samples referred by the investigating agencies.

***Ex-gratia* payment to families of deceased para-military personnel**

1037. SHRI RAJEEV SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many para-military personnel have been killed in naxal insurgency and counter insurgency operations during the year 2014;

(b) the families of how many of those killed personnel have already been provided *ex-gratia* payment; and

(c) how much amount is pending and by when they will be released?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) As reported by the Central Armed Police Forces (CAPFs) and Assam Rifles, 56 personnel have been killed in naxal insurgency and counter insurgency operations during the year 2014.

(b) and (c) *Ex-gratia* lump sum compensation of Rupees 15 lakh has been paid to the Next of Kin (NoKs) of 50 deceased CAPFs and AR personnel. 06 cases (Central Reserve Police Force-02 and Assam Rifles-04) of *ex-gratia* lump sum compensation amounting to Rupees 90 lakh are pending due to non receipt